

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 2166
ANSWERED ON 11/03/2026

FUNCTIONAL INFRASTRUCTURE AT GRAM PANCHAYAT BHAWANS

2166 SHRI RYAGA KRISHNAIAH:
SHRI ASHOKRAO SHANKARRAO CHAVAN:
SMT. SEEMA DWIVEDI:
SHRI TEJVEER SINGH:
SHRI KESRIDEVSINH JHALA:
SHRI MANAN KUMAR MISHRA:
SHRI SADANAND MHALU SHET TANAVADE:
SHRI MADAN RATHORE:
DR. MEDHA VISHRAM KULKARNI:
DR. BHAGWAT KARAD:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the number of Gram Panchayat Bhawans approved under the revamped Rashtriya Gram Swaraj Abhiyan (RGSA) which have been completed and made operational as of January, 2026;
- (b) whether any Gram Panchayat with a population above 3,000 still does not have a functional office building;
- (c) if so, the details thereof, including reasons for non-completion;
- (d) whether the Ministry has prescribed a timeline for ensuring that all Gram Panchayats, irrespective of population size, have fully functional and digitally enabled office infrastructure; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJEEV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (e) Panchayat, being “Local Government”, is a State subject and part of the State list of the Seventh Schedule of the Constitution of India. Thus, the primary responsibility of providing dedicated office infrastructure for Gram Panchayats and internet connectivity in

Panchayats lies with States/UTs. The States/ UTs have to ensure that the Gram Panchayat Bhawan is available and functional, with provisions such as public seating, space for Gram Sabha meetings, information walls, multifunctional rooms, etc., to support effective governance and community use. However, under the Centrally Sponsored Scheme of Revamped Rashtriya Gram Swaraj Abhiyan (RGSA), the Ministry supplements the efforts of States/UTs in building Panchayat infrastructure and Computers and peripherals, at a limited scale, with particular focus on the North Eastern States. The number of Gram Panchayat Bhawans approved and completed under the Revamped RGSA since 2022-23 is as follows:

2022-23		2023-24		2024-25		2025-26 (As on 28.02.2026)	
Approv ed	Cons tructed	Approv ed	Cons tructed	Approve d	Cons tructed	Approved	Constructed
5969	2363	838	1743	5397	1226	1644	690

As per the information provided by the States/UTs, 4,559 Gram Panchayats with a population of 3,000 and above did not have their own GP Bhawan. In order to address this infrastructure gap, an additional 3,301 GP Bhawans for Gram Panchayats with a population of 3,000 and above have been approved under the Revamped Rashtriya Gram Swaraj Abhiyan (RGSA) during the financial year 2024–25.

The primary objective of the revamped Rashtriya Gram Swaraj Abhiyan is Capacity Building and Training (CB&T) of Panchayati Raj Institutions. However, as mentioned above, limited financial support is also provided under the scheme for the construction of Gram Panchayat (GP) Bhawans, based on proposals submitted by the States/UTs and approved by the Central Empowered Committee. Funds under the scheme are released to the States/UTs against the approved Annual Action Plan (AAP). Subsequently, the States/UTs book the expenditure for implementation of various components of the scheme in accordance with their priorities and the availability of funds.

The Ministry has been consistently advising States/UTs to prioritize the construction of GP Bhawans by leveraging multiple funding sources and promoting convergence of resources, so as to strengthen infrastructure and enable the effective functioning of Gram Panchayats.
